

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
NEW DELHI**

NCDRC CIRCUIT BENCH AT AHMEDABAD, GUJARAT

LIST OF BUSINESS FOR TUESDAY THE 30th APRIL, 2019

AT 10:30 A.M.

BEFORE:

**HON'BLE MS. JUSTICE DEEPA SHARMA, PRESIDING MEMBER
HON'BLE MR. C. VISWANATH, MEMBER**

**FOR ADMISSION
(AFTER NOTICE)**

- | | | | |
|----|--------------|--|---|
| 1. | RP/1116/2016 | AJANTA TOURS AND TRAVELS
PRIVATE LIMITED
Vs.
D.M. TIWARI & 5 ORS. | MR. VARSHAL M. PANCHOLI

MR. KALP RAICHURA &
MR. HARESH RAICHURA |
| 2. | RP/2273/2016 | SIDDHI AUTO & ANR.
Vs.
NARESHBHAI DINKARRAO SHINDE | M/S. TRANS INDIA LAW
ASSOCIATES
- |
| 3. | FA/559/2013 | ORIENTAL INSURANCE COMPANY LTD.
Vs.
GUJARAT TOOLROOM LTD. & ANR. | MR. MOHAN BABU AGARWAL

MR. SHAMIK SANJANWALA |
| 4. | FA/1161/2014 | NEW INDIA ASSURANCE CO. LTD.
Vs.
M/S. KESHODWALA FOODS & ANR. | MR. PRAVEEN K.
MEHDIRATTA
M/S. RAKESH MALHOTRA &
ASSOCIATES
MR. KISHORE RAWAT |

FOR FINAL HEARING

- | | | | |
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| 5. | FA/151/2011 | M/S. FORGE & FORGE PVT. LTD.
Vs.
NEW INDIA ASSURANCE CO. LTD. | M/S. RAKESH MALHOTRA &
ASSOCIATES
MR. S.L. GUPTA |
| 6. | FA/152/2011 | M/S. FORGE & FORGE PVT. LTD.
Vs.
NEW INDIA ASSURANCE CO. LTD. | M/S. RAKESH MALHOTRA &
ASSOCIATES
MR. S.L. GUPTA |
| 7. | RP/4174/2011 | UNITED INDIA INSURANCE CO. LTD.
Vs.
DHAVAL RATILAL RASANIYA & ORS. | M/S. DYNASTY LAW FIRM
MR. VARSHAL M PANHOLI,
MR. E.E. SAIYED,
MR. SIKANDER SAIYED,
MR. NASIR SAIYED,
MS. MUMTAZ SAIYED &
MS. TABASSUM SAIYED
MR. SHILESH BRAHMBHAT |
| 8. | RP/4175/2011 | UNITED INDIA INSURANCE CO. LTD.
Vs.
MINOR FREYA PARASBHAI SANGHVI &
ORS. | MR. MAIBAM N. SINGH
M/S. DYNASTY LAW FIRM
MR. VARSHAL M PANHOLI
MR. E.E. SAIYED,
MR. SHILESH BRAHMBHAT |
| 9. | RP/678/2012 | NEW INDIA ASSURANCE CO. LTD.
Vs.
DHAVAL RATILAL RASANIYA & 6
ORS. | MR. PRAMOD DAYAL &
NIKUNJ DAYAL
MR. VARSHAL M PANHOLI,
MR. E.E. SAIYAD
MR. SHILESH BRAHMBHAT
M/S. DYNASTY LAW FIRM
MR. MAIBAM N. SINGH |
| 10. | RP/1297/2012 | NEW INDIA ASSURANCE CO. LTD.
Vs.
MINOR FREYA PARASBHAI SANGHVI &
5 ORS. | MR. PRAMOD DAYAL &
NIKUNJ DAYAL
MR. VARSHAL M PANHOLI,
MR. E.E. SAIYAD
MR. SHILESH BRAHMBHAT
M/S. DYNASTY LAW FIRM
MR. MAIBAM N. SINGH |

11. RP/857/2013 M/S. INDIAN OIL CORPORATION LTD.
Vs. DHAVAL RATILAL RASANIYA & 6 ORS.
MR. SAURABH AGARWAL & MS. KOMAL MUNDHRA
MR. PRAMOD DAYAL & NIKUNJ DAYAL
MR. VARSHAL M PANHOLI,
MR. E.E. SAIYAD
MR. SHILESH BRAHMBHAT
M/S. DYNASTY LAW FIRM
MR. MAIBAM N. SINGH
12. RP/858/2013 M/S. INDIAN OIL CORPORATION LTD.
Vs. MINOR FREYA PARASBHAI SANGHVI & 5 ORS.
MR. SAURABH AGARWAL & MS. KOMAL MUNDHRA
MR. PRAMOD DAYAL & NIKUNJ DAYAL
MR. VARSHAL M PANHOLI,
MR. E.E. SAIYAD
MR. SHILESH BRAHMBHAT
M/S. DYNASTY LAW FIRM
MR. MAIBAM N. SINGH
13. RP/2330/2014 M/S. ARJUN GAS SERVICE
Vs. DHAVAL RATILAL RASANIYA & 6 ORS.
MR. NACHIKETA S. JOSHI
MR. E.E. SAIYAD
MR. SAURABH AGRAWAL & KOMAL MUNDHRA
MR. PRAMOD DAYAL & NIKUNJ DAYAL
MR. MAIBAM N. SINGH
14. RP/2331/2014 M/S. ARJUN GAS SERVICE
Vs. MINOR FREYA PARASBHAI SANGHVI & 5 ORS.
MR. NACHIKETA S. JOSHI
MR. E.E. SAIYAD
MR. SAURABH AGRAWAL & KOMAL MUNDHRA
MR. PRAMOD DAYAL & NIKUNJ DAYAL
MR. MAIBAM N. SINGH

15. FA/91/2012 M/S. SHREENATH CORPORATION & 4 ORS.
Vs.
CONSUMER EDUCATION & RESEARCH SOCIETY & 4 ORS.
- MR. VIKASH SINGH,
MR. PRADHUMAN GOHIL &
MR. HIMANSHU CHAUBEY
MR. KUMAR SHASHANK &
SOUMYA PRIYADARSHINEE
M/S. PAREKH & CO.
MR. MANGAL M. SOLANKI &
MR. ABHIJEET SINHA
MR. NIKHIL GOEL &
MR. SAYID MARSOOK
16. FA/92/2012 M/S. SHREENATH CORPORATION & 3 ORS.
Vs.
CONSUMER EDUCATION & RESEARCH SOCIETY & 5 ORS.
- MR. PRADHUMAN GOHIL &
MR. HIMANSHU CHAUBEY
MR. KUMAR SHASHANK &
SOUMYA PRIYADARSHINEE
17. FA/93/2012 M/S. SHREENATH CORPORATION & 3 ORS.
Vs.
CONSUMER EDUCATION & RESEARCH SOCIETY & 5 ORS.
- MR. PRADHUMAN GOHIL &
MR. HIMANSHU CHAUBEY
MR. KUMAR SHASHANK &
SOUMYA PRIYADARSHINEE
18. FA/94/2012 M/S. SHREENATH CORPORATION & 3 ORS.
Vs.
CONSUMER EDUCATION & RESEARCH SOCIETY & 4 ORS.
- MR. PRADHUMAN GOHIL &
MR. HIMANSHU CHAUBEY
MR. KUMAR SHASHANK &
SOUMYA PRIYADARSHINEE
19. FA/95/2012 M/S. SHREENATH CORPORATION & 3 ORS.
Vs.
CONSUMER EDUCATION & RESEARCH SOCIETY & 5 ORS.
- MR. PRADHUMAN GOHIL &
MR. HIMANSHU CHAUBEY
MR. KUMAR SHASHANK &
SOUMYA PRIYADARSHINEE
20. FA/96/2012 M/S. SHREENATH CORPORATION & 3 ORS.
Vs.
CONSUMER EDUCATION & RESEARCH SOCIETY & 4 ORS.
- MR. PRADHUMAN GOHIL &
MR. HIMANSHU CHAUBEY
MR. KUMAR SHASHANK &
SOUMYA PRIYADARSHINEE

21. FA/97/2012 M/S. SHREENATH CORPORATION & 3 ORS. Vs. CONSUMER EDUCATION & RESEARCH SOCIETY & 4 ORS. MR. PRADHUMAN GOHIL & MR. HIMANSHU CHAUBEY MR. KUMAR SHASHANK & SOUMYA PRIYADARSHINEE
22. FA/98/2012 M/S. SHREENATH CORPORATION & 3 ORS. Vs. CONSUMER EDUCATION & RESEARCH SOCIETY & 4 ORS. MR. PRADHUMAN GOHIL & MR. HIMANSHU CHAUBEY MR. KUMAR SHASHANK & SOUMYA PRIYADARSHINEE
23. FA/99/2012 M/S. SHREENATH CORPORATION & 3 ORS. Vs. CONSUMER EDUCATION & RESEARCH SOCIETY & 4 ORS. MR. PRADHUMAN GOHIL & MR. HIMANSHU CHAUBEY MR. KUMAR SHASHANK & SOUMYA PRIYADARSHINEE
24. FA/100/2012 M/S. SHREENATH CORPORATION & 3 ORS. Vs. CONSUMER EDUCATION & RESEARCH SOCIETY & 5 ORS. MR. PRADHUMAN GOHIL & MR. HIMANSHU CHAUBEY MR. KUMAR SHASHANK & SOUMYA PRIYADARSHINEE
25. FA/101/2012 M/S. SHREENATH CORPORATION & 3 ORS. Vs. CONSUMER EDUCATION & RESEARCH SOCIETY & 4 ORS. MR. PRADHUMAN GOHIL & MR. HIMANSHU CHAUBEY MR. KUMAR SHASHANK & SOUMYA PRIYADARSHINEE
26. FA/102/2012 M/S. SHREENATH CORPORATION & 3 ORS. Vs. CONSUMER EDUCATION & RESEARCH SOCIETY & 5 ORS. MR. PRADHUMAN GOHIL & MR. HIMANSHU CHAUBEY MR. KUMAR SHASHANK & SOUMYA PRIYADARSHINEE

27. FA/103/2012 M/S. SHREENATH CORPORATION & 3 ORS.
Vs.
CONSUMER EDUCATION & RESEARCH SOCIETY & 5 ORS. MR. PRADHUMAN GOHIL & MR. HIMANSHU CHAUBEY
MR. KUMAR SHASHANK & SOUMYA PRIYADARSHINEE
28. FA/104/2012 M/S. SHREENATH CORPORATION & 3 ORS.
Vs.
CONSUMER EDUCATION & RESEARCH SOCIETY & 5 ORS. MR. PRADHUMAN GOHIL & MR. HIMANSHU CHAUBEY
MR. KUMAR SHASHANK & SOUMYA PRIYADARSHINEE
29. FA/310/2012 SURESHBHAI N. PATEL (DIED) & ANR.
Vs.
GIRDHARBHAI NEMCHAND SHAH & 3 ORS. MR. VIVEK JAIN, SUCHITRA KUMBHAT & PARTH KAUSHIK
MR. BRAJESH KUMAR
MR.PRAKASH G PANDYA
30. FA/311/2012 SURESHBHAI N. PATEL (DIED) & ANR.
Vs.
HARSHABEN N. MEHTA (DEAD) THROUGH LRs & ORS. MR. VIVEK JAIN, SUCHITRA KUMBHAT & PARTH KAUSHIK
MR. BRAJESH KUMAR
MR.PRAKASH G PANDYA
31. RP/1185/2013 HDFC BANK LIMITED
Vs.
NILESH MANGALDAS SHAH MR. VARSHAL M. PANCHOLI
MR. PRIYANK ADHYARU (EX-PARTE)
32. RP/264/2015 ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.
Vs.
M/S. PATEL TOURS & TRAVELS & 2 ORS. MR. S.M. TRIPATHI, LATA LOHAV & L. GOYAL
MR. P.K. SETH
MR. RAMLAL M. THACKER,
MR. TARAK R. THACKER & MR. NISHANT R. THACKER

33. RP/871/2015 DHANABHAI BHIKHABHAI PRAJAPATI Vs. S.B.I. LIFE INSURANCE COMPANY LTD. & ANR. MR. KARAN SETHI (AMICUS CURIAE) & M/S. VIJAY SETHI & CO. MR. KAPIL CHAWLA
34. FA/57/2016 ECGC INDIA LTD. (FORMERLY KNOWN AS EXPORT CREDIT GUARANTEE CORPORATION OF INDIA LTD.) Vs. SAR AUTO PRODUCTS LIMITED MR. BHARAT SANGAL, MR. R.R. KUMAR, MS. VERNIKA TOMAR, MS. SRIJANA LAMA, ANINDITA DEKA, BABITA KUSHWAHA & LAIMIN RANI BORO MR. ADITYA WADHWA
35. FA/508/2016 SHALINI GUPTA Vs. DR. HINA JAYESH PATEL MR. TUNGESH & MR. SHAILESH SHEKHAR -
36. RP/1070/2016 JAYANTILAL CHANDULAL LAKDAWALA Vs. MANAGER, BANK OF BARODA MR. SANJEEV KUMAR VERMA MR. RAJESH KUMAR, MR. GAURAV KUMAR SINGH, RAKESH CHAURASIYA, KHUSBOO AGGARWAL & BHUMIT SOLANKI
37. FA/1652/2016 WITH IA/3624/2019 UNITED INDIA INSURANCE CO. LTD. Vs. CHANDUBHAI DAJIBHAI DODIYA (Condonation of delay) MR. AMIT KUMAR SINGH MR. PRADHUMAN GOHIL & HIMANSHU CHAUBEY